

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.350/11

Tuesday this the 10th day of April 2012

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

P.K.Radha,
W/o.C.K.Sasi,
MES-187833,
Refrigeration Mechanic (Skilled),
Office of the Assistant Garrison Engineer
(independent)-, Research and Development,
Kakkanad, Kochi – 682 021.

...Applicant

(By Advocate Mr.P.K.Madhusoodhanan)

V e r s u s

1. The Chief Engineer,
Research and Development,
Military Engineer Services, Picket,
Secunderabad – 500 003.
2. Assistant Garrison Engineer (Independent),
Research and Development,
Thrikkakkara Post, Kochi – 682 021.
3. The Commander Works Engineer (Naval Works),
Kataribagh, Naval Base (PO), Kochi – 682 004.
4. The Chief Engineer,
Southern Command,
Military Engineer Services, Pune – 411 001.
5. Garrison Engineer, (Naval Works),
Military Engineer Services, Fort Kochi – 682 001.
6. Sankaran Kutty,
Electrician (Highly Skilled),
O/o.The Assistant Garrison Engineer (Independent),
Research and Development, Kakkanad, Kochi.
Secretary, All Kerala Military Engineer Services
Employees Union, Kakkanad Branch Committee,
Reg.No.347/81, (All India Defence Employees
Federation), Kochi – 682 021.

.2.

7. Union of India represented by its Secretary,
Ministry of Defence, New Delhi – 110 011. ...Respondents

(By Advocates Mr. Sunil Jacob Jose, SCGSC [R1-5&7]
& Mr. S. Nirmal Kumar [R6])

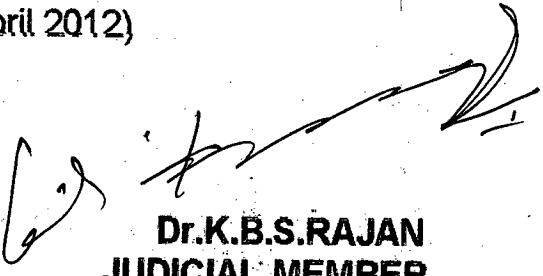
This application having been heard on 10th April 2012 this Tribunal
on the same day delivered the following :-

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant is to retire by 30.4.2012 and the respondents are not
planning to shift the applicant. As such, the Original Application is closed
without any further orders.

(Dated this the 10th day of April 2012)


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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